### Carriage Electric Lighting Equipment

\*347. Shri C. R. Iyyunni : Will the Minister of Railways be pleased to state :

(a) what will be the cost of equipping one carriage in a train, for electric lighting from beneath the coach ;

(b) whether the equipment is properly protected;

(c) what will be the cost of equipping half a dozen or a few more at the end of carriages ; and

(d) whether it is not possible to protect them in wooden cases?

The Deputy Minister of Railways and Transport ) Shri Shahnawaz Khan) : (a) About Rs. 16,000/ for a Broad Gauge and Rs. 13,000/ for a Metre Gauge Coach.

(b) Yes, to the extent possible.

(c) About Rs. 36,000/ for a rake of 12 coaches.

(d) Even if the equipment is protected in wooden cases, it is doubtful whether this expensive method would help in the prevention of thefts.

Shri C. R. Iyyunni: In view of the fact that for serving 12 carriages only Rs. 36,000 is necessary, will it not be favourable for the Railway Authorities to substitute this for the other which would cost about Rs. 1,44,000 ?

Shri Shahnawaz Khan : This is purely in an experimental stage, and we have already introduced this system on one airconditioned tram. We propose to extend it to the other trains, and this matter is already under the consideration of the Electric Standards Committee, which is going into it very thoroughly ?

Shri C. R. Iyyunni: May I know whether the Electrical Engineer's Committee has recommended the introduction of this system ?

Shri Shahnawar Khan: We have already: introduced it on one train and we are going to extend it to others. As I said, it is now on an experimental basis and we will find out how the thing works. F.A.O.

\*351 Shri Dabhi : Shri Bheekha Bhai : Shri S.S. More : Shri Raghunath Singh : Shri Radhe Lal Vyas : Shri M. Isiamuddin :

Will the Minister of Food and Agriculture be pleased to state :

(a) whether it is a fact that the third Regional Conference for Asia and Far East of Food and Agricultural Organisation was held at Bandung in October this year;

(b) if so, the countries which participated in the Conference ; and

(c) the main subjects discussed and conclusions arrived at ?

# The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) Yes.

(b) The Conference was attended by delegates from 19 countries viz. Australia, Burma, Canada, Ceylon, Denmark, France, Germany, India, Indonesia, Italy, Japan, Laos, Netherlands, Pakistan, Phillippines, Thailand, United Kingdom, U.S.A. and Vietnam.

(c) A copy of annotated agenda showing the subjects discussed is placed on the Table of the Lok Sabha. [See Appendix II, annexure, No. 42]. The official report about conclusions arrived at has not yet been received from F. A. O. A copy of the same will be placed in the Lok Sabha Library in due course.

Shri: Dabhi: Underitem No. 3 of the agenda of the conference, it is stated that each delegate is invited to give a verbal account of the major food and agricultural developments in his country since the last regional meeting in 1953. May I know what account was given by our delegate?

**Dr. P. S. Deshmukh** : A truthful account was given by our delegate. I have not got the exact account here.

#### बिल्ली ग्रस्पताल

\*३५२ भी नवल प्रभाकर : क्या स्वास्म्य मंत्री यह बताने की क्रुपा करेंगी कि दिल्ली स्थित ग्रस्पतालों में कुल कितने बिस्तरों की व्यवस्था है ?

The Deputy Minister of Health (Shrimati Chandrasekhar): At present there are 3,879 beds in the Hospitals including Maternity Homes and Dispensaries at Delhi as shown in the statemon laid on the Table of the Lok Sabha. [Se Appendix II, annexure, No. 43]. भी नवल प्रभाकर : क्या मैं जान सकता हूं कि दिल्ली की बढ़ती हुई ग्राबादी के लिये यह बेड्स पर्याप्त हैं ?

स्वास्थ्य मंत्री (राजकुमारी अमुतकौर): जी नहीं, काफी तो नहीं हैं, लेकिन इस के सिये कोशिश हो रही है। बेड्स पहले से बहुत बढ़ भी गये हैं ग्रौर ग्रभी जो तजवीज है उस में २,६८४ पलंग ग्रौर बढ़ने हैं।

भी नवल प्रभाकरः क्या में जान सकताहं कि दूसरी प चवर्षीय योजना में कितने पलग मौर बढ जाएंगे;

राजकुमारी स्रमृतकौरः अभी मैंने कहा है २,६६४ ।

Shri Tek Chand; May I know the ratio per hospital bed vis-a-vis the population of Delhi?

**Rajkumari Amrit Kaur :** I have given the number of beds that there are and it is for the hon. Member to work out the ratio.

Shri Barrow : May I know the number of nurses for these beds, and if the hon. Minister considers the proportion and the number sufficient ?

**Rajkumari Amrit Kaur:** The proportion of nurses to the ptients in hospitals is not sufficient. We are trying our best to increase that also. It is all a question of the requisite amount of finance being available.

Shri B. S. Murthy: May I know whether it is a fact that in Delhi hospitals, the people concerned have to register their names even six months earlier to get accommodation in maternity wards, and if so, what urgent steps are being taken to relieve this difficulty ?

**Rajkumari Amrit Kaur**: It is perfectly true that because of the insufficiency of beds, the most serious cases are admitted at once and some others have to wait. I have already said that we have increased the number of beds greatly, and we have in our plans provided to increase them still further.

Lain Achint Ram: May I know the number of patients who are in the walting list this year, at least for the Irwin Hospital?

Rajkumari Amrit Kaur : I am sorry that as the Centre has not only just taken over the Irwin Hospital, I have not got those figures with me. Lala Achint Ram : Will she beable to get those figures ?

**Rajkumeri Amrit Kaur : I** shall try to get those figures, and as soon as I am able to get them the hon. Member will be given those figures.

## District Advisory Committee for Community Development

\*353. Shri K. C. Sodhia: Will the Minister of Community Development be pleased to refer to the reply given to Starred Question No. 27 on the 16th July, 1956, and state:

(a) whether Central Government contemplate any changes in the constitution and functions of the District Advisory Committees already working with district administration in connection with the machinery of community development; and

(b) if so, in what directions and when the fresh instructions covering these changes are likely to be issued ?

The Minister of Community Development (Shri S. K. Dey):(a) and (b). The primary object of the District Advisory Committees is to coordintae the work of the vrious official and non-official af encies concerned with development. In regard to the implementation of the Community Development Programme, in particular the following suggestions have been made to the State Governments: —

- (1) M. L. As. and M. Ps. may sit on the District Development Committees.
- (2) A representative of the State Department of Health and Local Self-Govenment at the district level may be appointed on these Committees.

Further changes will be suggested as and when necessary in the light of the experience gained of the working of the programme.

#### Shri Raghubir Sahai : May I know....

Mr. Speaker: Order, order. May I suggest to the Government to see that before any persons are inducted into the Ministry or are asked to speak or answer questions on behalf of the Ministry, they are first introduced to the Speaker. I must know them. Now I was not aware if the hon. Member was competent to speak in this House on behalf of the Government That is the difficulty I feel. Therefore, let it be a convention hereafter that whenever a Minister is appointed or any other person is allowed on behalf of the Government to answer questions on the floor of the House, he is first introduced to the House, or to the Speaker at least. When